

Declaration of Assets and Liabilities

Year 2021 - 2022

I, Pawan Kumar Singh, son/daughter/wife of Shri. Muralidhar Singh

aged 43 years, belonging to Bihar Vidhan Sabha service and presently working as Office attendant

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	2,000/-	Paity Kumari	Aditi Singh	Anshika Singh	Keshav Singh
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	52,000/-	4,500			
(iii)	Bonds, Debentures and Shares in companies			NIL		
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	(i) 11,200/- (ii) 10,800/- (iii) 5,600/- (iv) 3,64/- (v) 6,500/-	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	Two Wheelers BR 01 DG 5470				
(vi)	Jewellery (give details of weight and value)	—NIL—	50g gold 200g silver	—	—	—
(vii)	Other assets, such as values of claims / interests	T.V, Refrigerator Washing machine Almirah		—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Pawan Kumar Singh.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	NIL	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	NIL	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	NIL	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	612 square feet Plot no-1502 Gordanibagh New alkapuri Ra. no-5 Patna-02	—	—	—
(v)	Others (such as interest in property)	—	—	NIL	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 1/02/2021
(a)	(i) Loans from Banks	—	—
	(ii) Loans from financial institutions	Canfin Homes Pvt Ltd 25,00,000 /=-	19,00,000 /=-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN CJVP5 5304P	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :- PTS - BLA - 1200

Gender :- M (M/F)

Date of Birth :- 08031979 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- Bihar Vidhan Sabha Secretariat
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Bhagalpur

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Pawan Kumar Singh

Name of Employee: Pawan Kumar Singh

Designation: Office attendant

Department: Bihar Vidhan Sabha

Place: Patna

Date: 15-02-2022

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.